

✓ 28.7.2014

OA 474/2009

Hon'ble Sri Justice Alok Kumar Singh, Member (J)  
Hon'ble Sri S.P. Singh, Member (A)

Sri R.N. Mishra for Sri K.K. Singh  
Sri S.P. Singh for respondents

Counsel for applicant submits that Sri J.P. Singh (applicant) has died and therefore, this case may be abated. From the other side, Sri S.P. Singh, submits that he has no objection. In view of the above submissions, this O.A. stands abated. No order as to costs.

*S.P.Singh*

Member (A)

*Alok (J) Singh*

Member (J)

HLS/-

*copy to member  
dated 28-7-11  
for him  
01-8-2011*